

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.982
TO BE ANSWERED ON 08.02.2018**

IMPLEMENTATION OF SAUBHAGYA SCHEME

982. SHRIMATI VASANTHI M.:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government is taking the help of India Posts for collecting the data on houses still without electricity, if so, the details thereof;
- (b) whether the Government has received any project reports on the status of the electrified houses in the States, if so, the details thereof; and
- (c) the quantum of funds allocated to each State under Prime Minister Sahaj Bijli Har Ghar Yojana (Saubhagya) scheme and the funds released so far, State/UT-wise?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) : Ministry of Power has assigned Department of Posts the work of surveying un-electrified households in five States viz. Assam, Chhattisgarh, Jharkhand, Madhya Pradesh and Odisha.

(b) & (c) : The Detailed Project Reports (DPRs) for coverage of balance un-electrified households under Saubhagya is uploaded by the States on online portal. So far, Governments of Madhya Pradesh and Chhattisgarh have submitted 151 DPRs (77 rural grid + 27 rural off-grid+ 47 urban) on the online portal. States have started works based on available information regarding un-electrified households and funds to be released, as advance, is in the pipeline.
